

12 HRS.

MR. SPEAKER : Papers to be laid on the Table. (*Interruptions*).

Order, order. Unauthorised interruptions will not be taken down. Nothing to be taken down, nothing to be replied to and nothing to be published.

SHRI SHIV CHARAN LAL (Firozabad) : **

SHRI GUNANAND THAKUR (Saharsa) : **

SHRI SARJOO PANDEY (Ghazi-pur) : **

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF DEVELOPMENT COUNCILS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDI) : Sir, on behalf of SHRI F. A. AHMED : I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 :—

- (1) Development Council for Leather and Leather Goods Industries for the year 1966-67.
- (2) Development Council for Leather and Leather Goods Industries for the year 1967-68.
- (3) Development Council for Man-made Textiles for the year 1967-68.
- (4) Development Council for Non-ferrous Metals and Alloys for the year 1967-68.
- (5) Development Council for Paper, Pulp and Allied Industries for the year 1967-68. [*Placed in Library. See No. LT-2037/68.*]

NOTIFICATIONS UNDER SUB-SECTION (3) OF SECTION 17 OF THE EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : I beg to lay on the Table :—

1. A copy each of the following Notifications under sub-section (3) of section 17

**Not recorded.

of the Export (Quality Control and Inspection) Act, 1963 :—

- (i) The Export of Fish Products (Inspection) Amendment Rules, 1968, published in Notification No. S.O. 2954 in Gazette of India dated the 30th August 1968.
- (ii) The Export of Coir Products (Inspection) Amendment Rules, 1968, published in Notification No. S.O. 3132 in Gazette of India dated the 4th September, 1968.
- (iii) The Export of Coir Yarn (Inspection) Second Amendment Rules, 1968 published in Notification No. S.O. 3135 in Gazette of India dated the 4th September, 1968.
- (iv) The Export of Paints and Allied Products (Quality Control and Inspection) Amendment Rules, 1968, published in Notification No. S.O. 3144 in Gazette of India dated the 10th September, 1968.
- (v) Notification No. S.O. 3280 published in Gazette of India dated the 11th September, 1968 containing corrigendum to S.O. 3215 dated the 7th September, 1967.
- (vi) The Export of Sewing Machines (Quality Control and Inspection) Amendment Rules, 1968 published in Notification No. S.O. 3392 in Gazette of India dated the 19th September, 1968.
- (vii) The Export of Electric Cables and Conductors (Inspection) Rules, 1968 published in Notification No. S.O. 3493 in Gazette of India dated the 27th September, 1968.
- (viii) The Export of Organic Chemicals (Inspection) Amendment Rules, 1968 published in Notification No. S.O. 3507 in Gazette of India dated the 4th October, 1968.
- (ix) Notification No. S.O. 3518 published in Gazette of India dated the 7th October 1968 containing corrigendum to S.O. 3221 dated the 8th September, 1967.
- (x) Notification No. S.O. 3528 published in Gazette of India dated the 8th October, 1968, containing

[Shri Dinesh Singh]

corrigendum to S.O. 4357 dated the 5th December, 1967. [Placed in Library. See No. LT-2038/68].

2. A copy of the Woollen Textiles (Production and Distribution Control) Amendment Order, 1968, published in Notification No. S.O. 3509 in Gazette of India dated the 4th October, 1968 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2039/68.]

3. A copy each of the following papers under sub-section (1) of section 619 A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Export Credit and Guarantee Corporation Ltd., Bombay for the period 1st January, 1967 to 31st December, 1967.
- (ii) Annual Report of the Export Credit and Guarantee Corporation

Limited, Bombay, for the period 1st January, 1967 to 31st December, 1967 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2040/68.]

STATEMENTS SHOWING THE ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY THE MINISTERS DURING THE VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : Sir, I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :—

(i) Supplementary Statement Nos. I, II and III	Fifth Session 1968 (Fourth Lok Sabha)
(ii) Supplementary Statement Nos. XI, XII and XIII	Fourth Session, 1968 (Fourth Lok Sabha)
(iii) Supplementary Statement No. VIII	Third Session, 1967 (Fourth Lok Sabha)
(iv) Supplementary Statement No. X	Second Session, 1967 (Fourth Lok Sabha)
(v) Supplementary Statement No. XIII	First Session, 1967 (Fourth Lok Sabha)
(vi) Supplementary Statement No. XIV	Sixteenth Session, 1966 (Third Lok Sabha)
(vii) Supplementary Statement No. XVI	Fifteenth Session, 1966 (Third Lok Sabha)
(viii) Supplementary Statement No. XVII	Fourteenth Session, 1966 (Third Lok Sabha)

[Placed in Library, See No. LT-2041/68.]

ANNUAL REPORT OF COIR BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table :—

(1) A copy of the Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1967-68, under sub-section (1) of section 19 of the said Act. [Placed in Library. See No. LT-2042/68.]

(2) A copy each of the following Notifications issued under sub-section (2) of section 3 of the Forward Contracts (Regulation) Act, 1952 :—

- (i) S.O. 3127 published in Gazette

of India dated the 2nd September, 1968.

- (ii) S.O. 3128 published in Gazette of India dated the 2nd September, 1968. [Placed in Library. See No. LT-2043/68.]

(3) A copy each of the following Notifications issued under section 17 of the Forward Contracts (Regulation) Act, 1952 :—

- (i) S.O. 3139 published in Gazette of India dated the 6th September, 1968.
- (ii) S.O. 3140 published in Gazette of India dated the 6th September, 1968.